

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:851
ANSWERED ON:17.08.2007
ELECTRONIC VOTING MACHINES
Masood Shri Rasheed

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is facing shortage of Electronic Voting Machines (EVM);
- (b) if so, the steps being taken by the Government to meet has said shortage;
- (c) whether the Government has entered into an agreement for the purchase of EVMs;
- (d) if so, the details thereof;
- (e) whether the Government proposes to get the indigenously manufactured EVMs; and
- (f) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ)

- (a): No, Sir.
- (b): Does not arise.
- (c) and (d): Yes, Sir. Electronic Voting Machines (EVM) are being purchased from two public sector manufacturing firms, namely, Bharat Electronics Limited, Bangalore and Electronics Corporation of India Limited, Hyderabad under separate agreement with them.
- (e): The EVMs are already being indigenously manufactured by the two aforementioned Indian public sector companies.
- (f): Does not arise.